

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-326
IB-3258/ND/2019

IN THE MATTER OF:

Topnotch Trading Coporation Pvt Ltd

Vs

M/s Lotus Woodtech Pvt Ltd

....Applicant .

....Respondent

SECTION

U/s 9 of IBC Code,2016

Order delivered on 30.01.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Manibhushan Sinha

For the Respondent : Adv. Vaibhav Kulkarni, Adv. Shweta Prabhakar

ORDER

Ld. Counsel for the CD submitted that he has filed the reply. The same is on record. Ld. Counsel for the petitioner has put in appearance and seeks one week's time to file rejoinder. Let the same be filed. List the case for **07.02.2020.**

Sd/-

(K.K. VOHRA)
MEMBER (T)

Sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

(Rakhi)